विमान दुर्घटनाएं

2628. **श्री जनेश्वर मिश्र :** क्या **पर्यटन और नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1973-74 और 1974-75 में देश और विदेश में कितने भारतीय विमान दुर्घटना ग्रस्त हुए ;

(ख) इसके फलस्वरूप प्रत्येक दुर्घटना में कितने व्यक्ति मरे और कितने विकलांग हुए हुए ; और

(ग) इस बारे में सरकार को कितनी रा मुआवजे के रूप में देनी पड़ी ?

पर्यटन और नागर विमानन मंत्री (श्री राज बहादुर) : (क) और (ख). सिविल विमानों के बारे में अपेक्षित सूचना निम्न प्रकार से है :—

	1973-74 (1-4-73 से 31-3-74)		1974-75 (1-4-74 से 3-3-75)	
	देश के अंदर	देश से बाहर	देश के अन्दर	देश से बाहर
	1	2	3	4
ऐसी दुर्घटनाओं की संख्या जिन में जन-हानि हुई				
(i) अनुसूचित यात्री परिवहन विमान दुर्घटनायें	1 (31-5-73)	—	—	—
(ii) प्राइवेट, कृषि और फ्लाइंग क्लबों के विमानों की दुर्घटनाएं	2 (9-4-73 और 18-9-73)	—	7 (5-4-74, 21-7-74, 15-9-74, 7-11-74, 14-11-74, 2-1-75 तथा 26-1-75)	—
मारे गए व्यक्तियों की संख्या				
(i) अनुसूचित यात्री परिवहन विमान दुर्घटनाओं में	48*	—	—	—
(ii) प्राइवट कृषि और फ्लाइंग क्लबों के विमानों की दुर्घटनाओं में	6	—	12	—
अंपांग हुए व्यक्तियों की संख्या	—	—	—	—

टिप्पणी : * (1) 31 मई, 1973 को हुई इंडियन एयरलाइंस के बोइंग 737 की दुर्घटना ।

(2) कोष्ठ में दिए गए आंकड़े दुर्घटनाओं की तारीख सूचित करते हैं ।

(ग) प्राइवेट ओपरेटरों/फ्लाइंग क्लबों द्वारा मुआवजे के रूप में दी गयी राशि के ब्यौरे ज्ञात नहीं है। परन्तु, 31 मई, 1973 को हुई बोइंग 737 विमान की दुर्घटना में जान और माल की हानि के संबंध में इंडियन एयरलाइन्स द्वारा अब तक दिए गए मुआवजे की राशि 43,35,980 रुपये थी।

Air India Personnel arrested or charge-sheeted for Smuggling

2629. SHRI C. M. SINHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of personnel of Air India arrested or charge-sheeted during the last one year for smuggling;

(b) whether the number of such personnel is higher than those so arrested or charge-sheeted during 1973-74; and

(c) if so, what effective steps have been taken by Government against the staff involved?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). The number of Air-India staff arrested or chargesheeted during the years 1973-74, and 1974-75 (upto 22-2-75) was as follows:—

During 1973-74—2. In addition show-cause notices were issued to three employees by Customs Authorities

During 1974-75—19. (upto 22-2-1975).

(c) A Flight Purser and a Loader were arrested by Airport Customs, Santacruz, for smuggling in 1973-74. The Flight purser has been prosecuted by the Customs in the court and the case is pending trial. The Customs' case against the Loader is still under investigation by the Customs Authorities. Both of these persons are under suspension and the departmental action will be taken on completion of the Customs' case against them.

The three persons, to whom show-cause notices were issued by the Customs Authorities have neither been arrested nor charge-sheeted.

Of the 19 persons arrested for smuggling in 1974-75, 13 have been arrested in connection with the smuggling of Opium to Mauritius and the case against them is still under investigation by the Central Bureau of Investigation. All the 13 employees have been placed under suspension by the Air-India Management.

Services of an Assistant Filght Purser, involved in smuggling of narcotic drugs and arrested in London in April last, have been terminated by Air-India Management.

Departmental proceedings against two Drivers, involved in smuggling at Delhi, are in progress.

Customs' investigations in respect of an Assistant Station Superintendent and a Loader, who were arrested at Calcutta for smuggling, have not yet been finalised. Suitable departmental action will be taken against them on hearing from the Customs Authorities.

An Air Hostess, who was arrested at London for smuggling narcotic drugs, has been placed under suspension and the police investigation is still in progress. Departmental action will be taken on completion of the Court case.

Besides the following further steps have been taken by Government to check smuggling by the Air-India staff:

(i) Extra vigilance is exercised in examination of suspected baggage and parcels sent out of the country;